

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KATIHAR

ORDER NO. 240/2021


Regarding roster arrangement/detention of the officers of the Superior Judicial Service of Katihar Judgeship during the ensuing Durga Puja Vacation, 2021, commencing from 11.10.2021 to 20.10.2021, which is being made hereunder:

Sl No.	Name of the Superior Judicial Officers with their designation	Period of detention	Name of the courts and offices for which in-charge is being made to their respective period of detention of the Durga Puja Vacation, 2021 in addition to his/her own court and office.
1.	Sri Balram Dubey, District and Sessions Judge, Katihar	Exempted	Exempted
2.	Sri Brajesh Kumar Malviya, Principal Judge, Family Court, Katihar.	Exempted	Exempted
3.	Sri Rishi Kumar Singh, ADJ-I, Katihar	13.10.2021 to 14.10.2021	He will remain in-charge of the courts and offices of the District and Sessions Judge, Katihar/ the Principal Judge, Katihar/ Addl. Principal Judge, Katihar/the ADJ-II, Katihar/ADJ-III, Katihar/ ADJ-IV, Katihar/ADJ-V, Katihar/the ADJ-VI, Katihar/ the ADJ-VII, Katihar/ADJ-VIII, Katihar/ASJ-I, Katihar/ASJ-II, Katihar and courts and offices of the vacant court of FTC-I to V, Katihar.
4.	Sri Pawan Kumar Jha, ADJ-II, Katihar	Exempted	Exempted
5.	Sri Shahab Kaushar, Addl. Principal Judge, Family Court, Katihar	Exempted	Exempted
6.	Sri Vijay Kumar Pandey, ADJ-III, Katihar	15.10.2021	He will remain in-charge of the courts and offices of the District and Sessions Judge, Katihar/ the Principal Judge, Katihar/ Addl. Principal Judge, Katihar/ ADJ-I, Katihar/the ADJ-II, Katihar/ ADJ-IV, Katihar/ADJ-V, Katihar/the ADJ-VI, Katihar/ the ADJ-VII,

			Katihar/ADJ-VIII, Katihar/ASJ-I, Katihar/ASJ-II, Katihar and courts and offices of the vacant court of FTC-I to V, Katihar.
7.	Sri Sushil Kumar Tripathi, ADJ-IV, Katihar	Exempted	Exempted
8.	Sri Neeraj Kumar II, ADJ-V, Katihar	19.10.2021 to 20.10.2021	He will remain in-charge of the courts and offices of the District and Sessions Judge, Katihar/ the Principal Judge, Katihar/ Addl. Principal Judge, Katihar/ ADJ-I, Katihar/the ADJ-II, Katihar/ the ADJ-III, Katihar/ ADJ-IV, Katihar/the ADJ-VI, Katihar/ the ADJ-VII, Katihar/ADJ-VIII, Katihar/ASJ-I, Katihar/ASJ-II, Katihar and courts and offices of the vacant court of FTC-I to V, Katihar.
9.	Sri Arun Kumar II, ADJ-VI, Katihar	If Sri Arun Kumar II joins his court before 11.10.2021, then he will be exempted during the Durga Puja Vacation-2021, since Sri Arun Kumar II, ADJ-VI, Katihar proceeded on leave from 17.08.2021)	
10.	Sri Afjal Alam, ADJ-VII, Katihar	16.10.2021 to 18.10.2021	He will remain in-charge of the courts and offices of the District and Sessions Judge, Katihar/ the Principal Judge, Katihar/ Addl. Principal Judge, Katihar/ ADJ-I, Katihar/the ADJ-II, Katihar/ the ADJ-III, Katihar/ ADJ-IV, Katihar/the ADJ-V, Katihar/ the ADJ-VI, Katihar/ADJ-VIII, Katihar/ASJ-I, Katihar/ASJ-II, Katihar and courts and offices of the vacant court of FTC-I to V, Katihar.
11.	Sri Rajendra Kumar Sinha, ADJ-VIII,	11.10.2021 to 12.10.2021	He will remain in-charge of the courts and offices of the District and Sessions Judge,

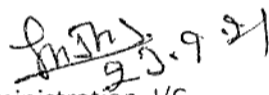
	Katihar	Katihar/ the Principal Judge, Katihar/ Addl. Principal Judge, Katihar/ ADJ-I, Katihar/the ADJ-II, Katihar/ the ADJ-III, Katihar/ ADJ-IV, Katihar/the ADJ-V, Katihar/the ADJ-VI, Katihar/ the ADJ-VII, Katihar /ASJ-I, Katihar/ASJ-II, Katihar and courts and offices of the vacant court of FTC-I to V, Katihar.
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Let it be sent to all the concerned for information and needful.


23.09.21
District and Sessions Judge,
Katihar

Memo no. 9303-20 dated 23/09/21

Copy forwarded to the Registrar General, High Court of Judicature at Patna, the Deputy Secretary, Personnel Pay Fixation Cell, Finance Department, Govt. of Bihar Patna, Accountant General, Birchand Patel Marg, Patna, the Principal Judge, Family Court, Katihar, the Addl. Principal Judge, Family Court, Katihar, the ADJ-I to VIII, Katihar, Adhoc ADJ-I to V, Katihar, Asst. Sessions Judge-I to II, Katihar, Superintendent of Jail, Katihar/PP, Katihar/ President and Secretary, Bar Association, Katihar/President, Bar Association, Sub-divisional Judicial Court, Barsoi and System officer, Server Room, Katihar to upload on official website of Civil Court, Katihar for information and needful.


23.9.21
Administration, I/C,
Civil Court, Katihar.